

Cause List for Mediation Centre

Date : 08/04/2025

Mediator : Ms. Anju Sharma, Advocate

Case No.: 114/19 Case Id: 2503M02305 Referring Judge : Ms. Swati Gupta II, DJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 10:30:00 AM
STATE Vs. LALIT KUMAR SHARMA
Total Days spent : 20

Case No.: 3685/23 Case Id: 2502M01116 Referring Judge : Ms. Surabhi Sethi, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:00:00 PM
M/S BHARAT CERTIS AGRISCIENCE LTD Vs. RAVI SHANKAR SINGH & ANR
Total Days spent : 62

Case No.: 620/21 Case Id: 2503M02468 Referring Judge : Sh. Dev Chaudhary, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 12:00:00 PM
DEEPA MALHOTRA Vs. RAJENDER CHHABRA
Total Days spent : 13

Case No.: 1145/22 Case Id: 2503M02467 Referring Judge : Sh. Dev Chaudhary, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 12:00:00 PM
RAJENDER CHHABRA Vs. MCD & ORS
Total Days spent : 13

Case No.: 428/21 Case Id: 2503M02229 Referring Judge : Sh. Neeraj Sharma, DHJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 12:00:00 PM
MS ARADHYA FASHION Vs. M/S SAREE GHAR
Total Days spent : 20

Case No.: 1796/22 Case Id: 2504M02737 Referring Judge : Ms. Sukriti Jha, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
SUSHIL CHANDER GUPTA Vs. GM ENTERPRISES
Total Days spent : 6

Case No.: 87/21 Case Id: 2503M02227 Referring Judge : Ms. Shruti Sharma-II, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 2:00:00 PM
TEENA AHUJA & ORS Vs. NEERAJ KUMAR AHUJA & ORS
Total Days spent : 20

Case No.: 1249/24 Case Id: 2503M02298 Referring Judge : Sh. Sahil Khurmi, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 2:30:00 PM
STATE BANK OF INDIA Vs. SUNIL KUMAR THR LRS
Total Days spent : 20

Total : 8

Cause List for Mediation Centre

Date : 08/04/2025

Mediator : Ms. Anshu Priyadarshini, Advocate

Case No.:	478/24	Case Id:	2502M01173	Referring Judge :	Ms. Aditi Chaudhary, DHJS	Hearing Time :	11:00:00 AM	Total Days spent :	62
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.								
KAVITA JAIN		Vs.	KANTI JAIN						
Case No.:	2428/23	Case Id:	2502M01174	Referring Judge :	Ms. Aditi Chaudhary, DHJS	Hearing Time :	11:00:00 AM	Total Days spent :	62
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE								
KAVITA JAIN		Vs.	KANTI JAIN						
Case No.:	526/24	Case Id:	2503M02214	Referring Judge :	Sh. Sushil Anuj Tyagi, DHJS	Hearing Time :	11:30:00 AM	Total Days spent :	20
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS								
ARVIDER SINGH KATHURIA		Vs.	M/S RUCHI CHEM UDYOG						
Total :	3								

Mediator : Ms. Gayatri Aggarwal, Advocate

Case No.:	2334/24	Case Id:	2502M01373	Referring Judge :	Ms. Charu Aggarwal, DHJS	Hearing Time :	12:00:00 PM	Total Days spent :	55
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE								
RAJ KUWAR SINGH		Vs.	CHANMEET KAUR						
Case No.:	328/24	Case Id:	2409M08274	Referring Judge :	Ms. Reetika Jain, DJS	Hearing Time :	12:00:00 PM	Total Days spent :	195
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE								
ASIFA SHAD		Vs.	MUNEER AHMED						
Case No.:	852/23	Case Id:	2411M09623	Referring Judge :	Sh. Ajay Pandey, DHJS	Hearing Time :	12:00:00 PM	Total Days spent :	146
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)								
HERO INVESTCORP PVT LTD		Vs.	MAYANK JAIN						
Case No.:	2284/24	Case Id:	2502M01560	Referring Judge :	Sh. Kapil Gupta, DJS	Hearing Time :	12:30:00 PM	Total Days spent :	48
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY								
RAKESH GUPTA		Vs.	SUPER DRILLING PVT LTD						
Case No.:	27/25	Case Id:	2503M01900	Referring Judge :	Ms. Vandana, DHJS	Hearing Time :	2:00:00 PM	Total Days spent :	
Case Type :	PARTITION : SUIT FOR PARTITION								
SHASHI SIKARWAR		Vs.	SITA & ORS						

Cause List for Mediation Centre

Date : 08/04/2025

Total Days spent : 34

Total : 5

Mediator : Ms. Ila Rawat, DHJS

Case No.: 229/23 Case Id: 2501M00145 Referring Judge : Ms. Helly Fur Kaur, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 2:00:00 PM
NEELAM AHUJA Vs. RAJ AHUJA & ORS
Total Days spent : 88

Total : 1

Mediator : Ms. Jagdeep Kaur, Advocate

Case No.: 12/24 Case Id: 2504M02719 Referring Judge : Sh. Shiv Kumar, DHJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 11:30:00 AM
UNION OF INDIA Vs. BHAGWAN SINGH
Total Days spent : 6

Case No.: 598/24 Case Id: 2502M01769 Referring Judge : Ms. Deepika Goyal Shokeen, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 11:30:00 AM
REETA Vs. DEEPAK KUMAR
Total Days spent : 41

Case No.: 5866/24 Case Id: 2502M01762 Referring Judge : Sh. Ajay Gupta, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 12:00:00 PM
CANARA BANK Vs. SHARWAN KUMAR
Total Days spent : 41

Case No.: 732/24 Case Id: 2503M01911 Referring Judge : Sh. Anubhav Bijalwan, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:00:00 PM
SHRIRAM FINANCE LTD Vs. RAM NIWAS
Total Days spent : 34

Case No.: 1103/23 Case Id: 2502M01322 Referring Judge : Ms. Divya Gupta, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 12:30:00 PM
SUREKHA DESIGN PVT LTD Vs. ALOK SHARMA
Total Days spent : 55

Case No.: 780/24 Case Id: 2503M01908 Referring Judge : Sh. Murari Prasad Singh, DHJS
Case Type : MATRIMONIAL : PETITION FOR DIVORCE Hearing Time : 12:30:00 PM
GAURAV SHARMA Vs. SHWETA SHARMA
Total Days spent : 34

Cause List for Mediation Centre

Date : 08/04/2025

Case No.: 795/22 Case Id: 2503M02296 Referring Judge : Sh. Ankit Solanki, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 1:00:00 PM
M/S NPT PAPERS PVT LTD Vs. SHABIH ASIF
Total Days spent : 20

Case No.: 441/22 Case Id: 2501M00060 Referring Judge : Sh. Naresh Kumar Laka, DHJS
Case Type : PARTITION : SUIT FOR PARTITION Hearing Time : 2:00:00 PM
SUMITRA VERMA Vs. MANISH VERMA
Total Days spent : 90

Case No.: 9092/22 Case Id: 2503M01947 Referring Judge : Ms. Meena Chauhan, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
SILOCHANA Vs. SUNNY @ SUNNY JOON
Total Days spent : 34

Case No.: 1342/24 Case Id: 2503M02148 Referring Judge : Sh. Amit Rana, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
M/S RAJEEV SAREE Vs. ARTI JAISWAL
Total Days spent : 27

Case No.: 1135/24 Case Id: 2503M02154 Referring Judge : Ms. Pooja Yadav, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 2:00:00 PM
ANSHU @ DEEPANSHU Vs. RAJIV SOOD & ORS
Total Days spent : 27

Total : 11

Mediator : Ms. Samta Jain, Advocate

Case No.: 89/24 Case Id: 2504M02745 Referring Judge : Dr. Ruchi Aggarwal Asrani, DHJS
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES Hearing Time : 12:00:00 PM
PRAHLAD SAHAY Vs. DEVENDER KUMAR
Total Days spent : 6

Case No.: 2405/23 Case Id: 2503M02304 Referring Judge : Ms. Meena Chauhan, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 1:00:00 PM
KUMUD DASS Vs. JATIN KAPOOR
Total Days spent : 20

Total : 2

Mediator : Ms. Sushma Saran Bisht, Advocate

Case No.: 748/23 Case Id: 2502M01764 Referring Judge : Sh. Sanjay Jindal, DHJS

Cause List for Mediation Centre

Date : 08/04/2025

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 12:00:00 PM
STATE BANK OF INDIA Vs. M/S SUNTREK MEDIWAYS
Total Days spent : 41
Total : 1

Mediator : Not Assigned, NIL

Case No.: 831/22 Case Id: 2503M02423 Referring Judge : Sh. Ram Lal Meena, DHJS
Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time : 11:00:00 AM
BSES YPL Vs. CHINU & ANR
Total Days spent : 14

Case No.: 109/24 Case Id: 2504M03009 Referring Judge : Ms. Shruti Sharma-II, DJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 12:00:00 PM
SURINDER KAUR Vs. MANPREET KAUR
Total Days spent : -1

Case No.: 892/24 Case Id: 2504M03011 Referring Judge : Sh. Manoj Kumar, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 12:00:00 PM
M/S ALLIED TUBES PVT LTD Vs. AMIT SANON
Total Days spent : -1

Case No.: 371/23 Case Id: 2504M03007 Referring Judge : Ms. Ambika Singh, DHJS
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS Hearing Time : 12:30:00 PM
VEENA DUA Vs. HARISH DUA & ORS
Total Days spent : -1

Case No.: 368/23 Case Id: 2504M03008 Referring Judge : Ms. Ambika Singh, DHJS
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS Hearing Time : 12:30:00 PM
HARISH DUA Vs. VEENA DUA
Total Days spent : -1

Case No.: 940/24 Case Id: 2504M03002 Referring Judge : Sh. Kautuk, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 12:30:00 PM
SPG CORPORATION PVT LTD Vs. NARESH AGARWAL
Total Days spent : -1

Case No.: 118/19 Case Id: 2504M03010 Referring Judge : Sh. Ram Lal Meena, DHJS
Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time : 12:30:00 PM
STATE Vs. RAJESH KUMAR
Total Days spent : -1

Case No.: 574/21 Case Id: 2504M02981 Referring Judge : Sh. Gopal Singh Chauhan, DHJS

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Date : 08/04/2025

Case Type : PARTITION : SUIT FOR PARTITION	Hearing Time : 12:30:00 PM
PREMWATI & ORS	Vs. DHARAMVIR GAWAR
	Total Days spent : -1
Case No.: 1710/24 Case Id: 2504M03000 Referring Judge : Sh. Kautuk, DJS	Hearing Time : 12:30:00 PM
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /	
RAJENDER KAUR	Vs. PAWANJEET SINGH & ANR
	Total Days spent : -1
Case No.: 1128/23 Case Id: 2504M02995 Referring Judge : Sh. Neeraj Sharma, DHJS	Hearing Time : 12:30:00 PM
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR DAMAGES	
PARVEEN KUMAR	Vs. NARESH KUMAR & ANR
	Total Days spent : -1
Case No.: 1672/23 Case Id: 2504M03001 Referring Judge : Ms. Pooja Yadav, DJS	Hearing Time : 1:00:00 PM
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE	
TARUN JHAMB	Vs. MONEY JHAMB & ORS
	Total Days spent : -1
Case No.: 403/22 Case Id: 2504M02998 Referring Judge : Ms. Shivli Talwar, DJS	Hearing Time : 2:00:00 PM
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS	
STATE	Vs. SUNIL KUMAR
	Total Days spent : -1
Case No.: 564/23 Case Id: 2504M02985 Referring Judge : Ms. Helly Fur Kaur, DJS	Hearing Time : 2:00:00 PM
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE	
MANSI NAGPAL	Vs. VISHAL NAGPAL & ORS
	Total Days spent : -1
Case No.: 1693/24 Case Id: 2504M02987 Referring Judge : Ms. Surabhi Sethi, DJS	Hearing Time : 2:00:00 PM
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	
M/S AGRIMORE SOLUTIONS PVT LTD	Vs. RAJ KUMAR NILAM
	Total Days spent : -1
Case No.: 323/23 Case Id: 2504M02989 Referring Judge : Ms. Helly Fur Kaur, DJS	Hearing Time : 2:00:00 PM
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE	
MONIKA	Vs. GAURAV SHARMA & ORS
	Total Days spent : -1
Case No.: 74/25 Case Id: 2504M02990 Referring Judge : Sh. Parveen Singh, DHJS	Hearing Time : 2:00:00 PM
Case Type : PARTITION : SUIT FOR PARTITION	
MAHESH KUMAR	Vs. BHUPINDER KUMAR @ TITU
	Total Days spent : -1

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Date : 08/04/2025

Case No.: 985/24 Case Id: 2504M02991 Referring Judge : Sh. Manish Yadhuvanshi, DHJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 2:00:00 PM
STATE Vs. SUBHASH CHANDER
Total Days spent : -1

Case No.: 2278/23 Case Id: 2504M02992 Referring Judge : Sh. Charan Salwan, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 2:00:00 PM
HASMATULLAH & ORS Vs. MOHD REHMAN
Total Days spent : -1

Case No.: 641/19 Case Id: 2504M02993 Referring Judge : Sh. Rupinder Singh Dhiman, DJS
Case Type : RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC Hearing Time : 2:00:00 PM
VIVEK GUPTA & ORS Vs. RAVINDER SINGH SABHARWAL & ORS
Total Days spent : -1

Case No.: 7127/24 Case Id: 2504M02994 Referring Judge : Sh. Amit Rana, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
SATISH KUMAR Vs. MOHD YAMIN KHAN
Total Days spent : -1

Case No.: 1651/19 Case Id: 2504M02996 Referring Judge : Ms. Disha Singh, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 2:00:00 PM
SURENDER KUMAR CHADHA Vs. NARENDER KUMAR CHADHA
Total Days spent : -1

Case No.: 167/24 Case Id: 2504M02984 Referring Judge : Ms. Helly Fur Kaur, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 2:00:00 PM
NEELAM Vs. DHANNO DEVI & ORS
Total Days spent : -1

Case No.: 3001/24 Case Id: 2504M02997 Referring Judge : Ms. Charu Aggarwal, DHJS
Case Type : MATRIMONIAL : PETITION FOR DIVORCE Hearing Time : 2:00:00 PM
SORABH MAHESHWARI Vs. NAMRATA MAHESHWARI
Total Days spent : -1

Case No.: 577/24 Case Id: 2504M02986 Referring Judge : Sh. Akash Sharma, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 2:00:00 PM
RAMAN ARORA Vs. ALOK JAIN & ANR
Total Days spent : -1

Case No.: 422/24 Case Id: 2504M02999 Referring Judge : Sh. Ashutosh Kumar, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 2:00:00 PM
M/S TRAVEL UNRAVEL PVT LTD Vs. M/S UNRAVEL THE TRAVEL EXPERIENCE & ORS
Total Days spent : -1

Cause List for Mediation Centre

Date : 08/04/2025

Case No.: 1092/22	Case Id: 2504M03003	Referring Judge :	Ms. Pooja Yadav, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time : 2:00:00 PM
POONAM YADAV	Vs.	RAJ KUMAR & ORS	
		Total Days spent :	-1

Case No.: 563/22	Case Id: 2504M03004	Referring Judge :	Sh. Sachin Gupta, DHJS
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES			Hearing Time : 2:00:00 PM
RANU SHAW & ORS	Vs.	AJAY KUMAR @ AJAY CHOUDHARY @ ARVIND	
		Total Days spent :	-1

Case No.: 406/24	Case Id: 2504M03005	Referring Judge :	Sh. Sachin Gupta, DHJS
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES			Hearing Time : 2:00:00 PM
ARVIND KUMAR	Vs.	BHANU SHARMA	
		Total Days spent :	-1

Case No.: 826/22	Case Id: 2504M03006	Referring Judge :	Sh. Ashutosh Kumar, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time : 2:00:00 PM
SWATCH AG AND & ORS	Vs.	SAURABH TRADERS	
		Total Days spent :	-1

Case No.: 3816/17	Case Id: 2504M03012	Referring Judge :	Ms. Surabhi Sethi, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time : 2:00:00 PM
PRAVEEN GUPTA	Vs.	SUMIT SHARMA	
		Total Days spent :	-1

Case No.: 3583/24	Case Id: 2504M03013	Referring Judge :	Ms. Surabhi Sethi, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time : 2:00:00 PM
SATISH BANSAL	Vs.	ASHUTOSH SWAIN	
		Total Days spent :	-1

Case No.: 3582/24	Case Id: 2504M03014	Referring Judge :	Ms. Surabhi Sethi, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time : 2:00:00 PM
DEEPAK MEHTA	Vs.	ASHUTOSH SWAIN	
		Total Days spent :	-1

Case No.: 3818/17	Case Id: 2504M03015	Referring Judge :	Ms. Surabhi Sethi, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time : 2:00:00 PM
PRAVEEN GUPTA	Vs.	SANJAY SHARMA	
		Total Days spent :	-1

Case No.: 90/25	Case Id: 2504M03016	Referring Judge :	Ms. Hemani Malhotra, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time : 2:00:00 PM
YES BANK LTD	Vs.	RAM CRANE SERVICE	

Cause List for Mediation Centre

Date : 08/04/2025

				Total Days spent :	-1
Case No.:	1445/20	Case Id:	2504M03017	Referring Judge :	Sh. Abhay Choudhary, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM
JANA SMALL FINANCE BANK LTD		Vs.	ZAYADA BEGUM		
				Total Days spent :	-1
Case No.:	182/19	Case Id:	2504M02971	Referring Judge :	Ms. Deepika Goyal Shokeen, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	2:00:00 PM
PUSHPA		Vs.	PRAVEEN @ PANKAJ @ ORS		
				Total Days spent :	-1
Case No.:	524573/16	Case Id:	2504M03018	Referring Judge :	Sh. Abhay Choudhary, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM
M/S ALLIED BLENDERS & DISTILLERS PVT LTD		Vs.	JITENDER CHALANA		
				Total Days spent :	-1
Case No.:	1251/22	Case Id:	2504M02988	Referring Judge :	Ms. Richa Sharma, DJS
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	2:00:00 PM
M/S LYNX DESGINERS & CREATER PVT LTD		Vs.	KNITCRAFT APPARELS INTERNATIONAL PVT LTD & ORS		
				Total Days spent :	-1
Case No.:	1252/22	Case Id:	2504M02983	Referring Judge :	Ms. Richa Sharma, DJS
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	2:00:00 PM
M/S KING EXIM PVT LTD		Vs.	KNITCRAFT APPARELS INTERNATIONAL PVT LTD & ORS		
				Total Days spent :	-1
Case No.:	1251/24	Case Id:	2504M02853	Referring Judge :	Sh. Sanjeev Kumar, DHJS
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	2:00:00 PM
TANMAYA BHATIA		Vs.	M/S SUPER CAR HUB & ORS		
				Total Days spent :	4
Case No.:	19169/18	Case Id:	2504M02972	Referring Judge :	Ms. Shreya Singh, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM
IDBI BANK LTD		Vs.	JYOTI KUMAR		
				Total Days spent :	-1
Case No.:	1179/19	Case Id:	2504M02978	Referring Judge :	Sh. Jiten Mehra, DHJS
Case Type :	INJUNCTION/POSSESION/DAMAGES : SUIT FOR POSSESSION AND			Hearing Time :	2:00:00 PM
LALA RAM		Vs.	MOHD KALIMUDDIN		
				Total Days spent :	-1
Case No.:	3/25	Case Id:	2504M02974	Referring Judge :	Ms. Richa Sharma, DJS
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT			Hearing Time :	2:00:00 PM

Cause List for Mediation Centre

Date : 08/04/2025

VINA SAHDEV

Vs. RAM KUMAR

Total Days spent : -1

Case No.: 731/22 Case Id: 2504M02982
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE

Referring Judge : Ms. Akansha Gautam, DJS

Hearing Time : 2:00:00 PM

RINKY KAUR

Vs. JASBEER SINGH & ORS

Total Days spent : -1

Case No.: 444/24 Case Id: 2504M02975
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT

Referring Judge : Ms. Richa Sharma, DJS

Hearing Time : 2:00:00 PM

VINA SAHDEV

Vs. RAM KUMAR

Total Days spent : -1

Case No.: 2779/20 Case Id: 2504M02976
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Referring Judge : Ms. Shreya Singh, DJS

Hearing Time : 2:00:00 PM

RENU JAIN

Vs. VIKAS KUCHERIA

Total Days spent : -1

Case No.: 376/23 Case Id: 2504M02980
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE

Referring Judge : Ms. Akansha Gautam, DJS

Hearing Time : 2:00:00 PM

SEEMA

Vs. TARUN JANGRA & ANR

Total Days spent : -1

Case No.: 2609/17 Case Id: 2504M02977
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT

Referring Judge : Sh. Jiten Mehra, DHJS

Hearing Time : 2:00:00 PM

MOHD KALIMUDDIN

Vs. LALA RAM

Total Days spent : -1

Case No.: 113/20 Case Id: 2504M02979
Case Type : RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC

Referring Judge : Sh. Rupinder Singh Dhiman, DJS

Hearing Time : 2:00:00 PM

DARSHAN LAL

Vs. M/S AGGARWAL & SONS

Total Days spent : -1

Case No.: 2780/20 Case Id: 2504M02973
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Referring Judge : Ms. Shreya Singh, DJS

Hearing Time : 2:00:00 PM

RENU JAIN

Vs. VIKAS KUCHERIA

Total Days spent : -1

Total : 50

Mediator : Sh. Gautam Manan, DHJS

Case No.: 950/24 Case Id: 2503M02500
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)

Referring Judge : Sh. Anil Kumar Sisodia, DHJS

Hearing Time : 12:30:00 PM

Cause List for Mediation Centre

Date : 08/04/2025

HERO INVESTCORP PVT LTD & ANR

Vs. ANIL AHUJA

Total Days spent : 12

Case No.: 970/24

Case Id: 2502M01357

Referring Judge :

Sh. Sandeep Kumar Sharma, DHJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY

Hearing Time : 2:00:00 PM

RAHUL VERMA

Vs. SUNITA DAS

Total Days spent : 54

Case No.: 274/24

Case Id: 2501M00600

Referring Judge :

Ms. Shivli Talwar, DJS

Case Type : MATRIMONIAL : MATRIMONIAL OTHERS

Hearing Time : 2:30:00 PM

NIRMAL KAUR

Vs. SANTOSH SINGH

Total Days spent : 75

Case No.: 905/24

Case Id: 2502M01612

Referring Judge :

Sh. Digvinay Singh, DHJS

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)

Hearing Time : 3:00:00 PM

JCDECAUX ADVERTISING INDIA PVT LTD

Vs. SUPER MARCHE 37 TRADERS LLP & ORS

Total Days spent : 47

Total : 4

Mediator : Sh. Hitesh Sharma, Advocate

Case No.: 962/21

Case Id: 2503M02292

Referring Judge :

Sh. Akash Sharma, DJS

Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND

Hearing Time : 2:00:00 PM

AMARJIT SINGH KOHLI

Vs. BIMAL RAI

Total Days spent : 20

Case No.: 1096/23

Case Id: 2501M00623

Referring Judge :

Sh. Dharmender Singh, DHJS

Case Type : PARTITION : SUIT FOR PARTITION

Hearing Time : 3:00:00 PM

KULDEEP CHAWLA

Vs. PRITAM KAUR & ORS

Total Days spent : 76

Case No.: 412/23

Case Id: 2503M02293

Referring Judge :

Ms. Nivedita Anil Sharma, DHJS

Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.

Hearing Time : 3:00:00 PM

ARCHANA

Vs. MUKESH

Total Days spent : 20

Case No.: 176/24

Case Id: 2501M00047

Referring Judge :

Sh. Rishabh Tanwar, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 3:00:00 PM

M/S SUMITOMO CHEMICAL INDIA LTD

Vs. M/S GUJRAT SEEDS PESTICIDES & ANR

Total Days spent : 90

Case No.: 19032/16

Case Id: 2503M01901

Referring Judge :

Sh. Jiten Mehra, DHJS

Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /

Hearing Time : 3:00:00 PM

Cause List for Mediation Centre

Date : 08/04/2025

BISHAMBER DAS MAHABIR PERSHAD JAIN

Vs.

ORIENTAL INSURANCE CO LTD & ORS

Total Days spent :

34

Total : 5

Mediator : Sh. Pradeep Kumar, Advocate

Case No.: 1258/22

Case Id: 2502M01198

Referring Judge :

Sh. Parveen Singh, DHJS

Case Type : PARTITION : SUIT FOR PARTITION

Hearing Time :

2:00:00 PM

PRAVEEN BEGUM

Vs.

MOHD ZAHIR

Total Days spent :

59

Total : 1

Mediator : Sh. Rajesh Kumar Goel, DHJS

Case No.: 327/25

Case Id: 2503M02019

Referring Judge :

Sh. Sachin Gupta, DHJS

Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES

Hearing Time :

2:00:00 PM

M/S NATIONAL INSURANCE CO LTD

Vs.

M/S SACHKHAND TRANSPORT CO LTD & ANR

Total Days spent :

31

Total : 1

Mediator : Sh. Rajiv Thukral, Advocate

Case No.: 755/24

Case Id: 2502M01086

Referring Judge :

Ms. Richa Sharma, DJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY

Hearing Time :

12:00:00 PM

SUNIL KUMAR

Vs.

PAWAN KUMAR

Total Days spent :

62

Case No.: 416/21

Case Id: 2501M00814

Referring Judge :

Sh. Bharat Aggarwal, DJS

Case Type : RENT ACT : RENT OTHERS

Hearing Time :

12:00:00 PM

MIRZA ALAMGIR BEG

Vs.

LAIK AHMED

Total Days spent :

69

Case No.: 542/20

Case Id: 2501M00040

Referring Judge :

Ms. Neha Paliwal, DHJS

Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT

Hearing Time :

12:30:00 PM

HINDUSTAN UNILEVER LTD

Vs.

ASHOK KUMAR

Total Days spent :

90

Case No.: 2822/19

Case Id: 2501M00820

Referring Judge :

Sh. Deepak Garg, DHJS

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)

Hearing Time :

12:30:00 PM

CORPORATION BANK

Vs.

DIWAKAR DUBAY

Total Days spent :

69

Cause List for Mediation Centre

Date : 08/04/2025

Case No.:	833/21	Case Id:	2502M01573	Referring Judge :	Sh. Umang Joshi, DJS	Hearing Time :	12:30:00 PM	Total Days spent :	48
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY								
ASHA RANI		Vs.	M/S JAY AMBE MARKETING						
Case No.:	123/22	Case Id:	2501M00816	Referring Judge :	Sh. Murari Prasad Singh, DHJS	Hearing Time :	1:00:00 PM	Total Days spent :	69
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.								
SHABNAM		Vs.	NADEEM PARVEZ						
Case No.:	258/22	Case Id:	2503M02097	Referring Judge :	Sh. Gaurav Goyal, DJS	Hearing Time :	2:00:00 PM	Total Days spent :	27
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS								
STATE		Vs.	RIYAUDDIN						
Case No.:	1324/24	Case Id:	2501M00638	Referring Judge :	Ms. Neha Pandey, DJS	Hearing Time :	2:00:00 PM	Total Days spent :	76
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY								
M/S TECHNO POLYMERS		Vs.	M/S ASHOO MODEL ARTS						
Case No.:	1325/24	Case Id:	2501M00637	Referring Judge :	Ms. Neha Pandey, DJS	Hearing Time :	2:00:00 PM	Total Days spent :	76
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY								
M/S ARCO PLAST		Vs.	M/S ASHOO MODEL ARTS						
Case No.:	285/15	Case Id:	2501M00567	Referring Judge :	Ms. Deepika Goyal Shokeen, DJS	Hearing Time :	2:00:00 PM	Total Days spent :	76
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS								
STATE		Vs.	CHIRAG KAPLISH & ORS						
Case No.:	4149/22	Case Id:	2501M00552	Referring Judge :	Ms. Sukriti Jha, DJS	Hearing Time :	2:30:00 PM	Total Days spent :	76
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT								
RAKHEE		Vs.	SUBHASH KUMAR @ SUBHASH YADAV						
Case No.:	125/15	Case Id:	2501M00819	Referring Judge :	Sh. Gaurav Goyal, DJS	Hearing Time :	10:30:00 PM	Total Days spent :	69
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS								
STATE		Vs.	SHIRSHAK AGGARWAL						
Total :	12								

Mediator : Sh. Ramesh Sethi, Advocate

Cause List for Mediation Centre

Date : 08/04/2025

Case No.: 1273/24 Case Id: 2502M01301 Referring Judge : Sh. Anil Kumar Sisodia, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 12:00:00 PM
HERO INVEST CORP PVT LTD Vs. KANA RAM
Total Days spent : 55

Case No.: 7776/19 Case Id: 2502M01294 Referring Judge : Ms. Deshna Golichha, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:30:00 PM
M/S NIRMALA TRADERS Vs. TAPAN PANWAR
Total Days spent : 55

Case No.: 9042/21 Case Id: 2503M01906 Referring Judge : Sh. Pranjal Gangwar, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:30:00 PM
M/S JUHIE INDIA PVT LTD Vs. SONU YADAV
Total Days spent : 34

Case No.: 157/23 Case Id: 2503M01959 Referring Judge : Sh. Pranjal Gangwar, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
TINKU VERMA Vs. M/S PRERNA ENTERPRISES
Total Days spent : 34

Case No.: 5322/24 Case Id: 2503M02151 Referring Judge : Ms. Surabhi Sethi, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
M/S OZELL COONER LTD Vs. DINESH
Total Days spent : 27

Total : 5

Mediator : Sh. S.S. Rathi, DHJS

Case No.: 2091/22 Case Id: 2502M01095 Referring Judge : Ms. Pooja Suhag, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
KAPIL KUMAR Vs. ROHTAS KUMAR
Total Days spent : 62

Case No.: 2092/22 Case Id: 2502M01096 Referring Judge : Ms. Pooja Suhag, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
KAPILKUMAR Vs. ROHTAS KUMAR
Total Days spent : 62

Case No.: 2090/22 Case Id: 2502M01097 Referring Judge : Ms. Pooja Suhag, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
KAPIL KUMAR Vs. ROHTAS KUMAR
Total Days spent : 62

Cause List for Mediation Centre

Date : 08/04/2025

Case No.: 2089/22 Case Id: 2502M01098 Referring Judge : Ms. Pooja Suhag, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
KAPIL KUMAR Vs. ROHTAS KUMAR
Total Days spent : 62

Case No.: 2088/22 Case Id: 2502M01099 Referring Judge : Ms. Pooja Suhag, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
KAPIL KUMAR Vs. ROHTAS KUMAR
Total Days spent : 62

Case No.: 945/22 Case Id: 2503M02219 Referring Judge : Sh. Gopal Singh Chauhan, DHJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND Hearing Time : 2:00:00 PM
MALTI MISHRA Vs. NEERAJ ANAND
Total Days spent : 20

Total : 6

Mediator : Sh. Sanjay Aggarwal, Advocate

Case No.: 358/21 Case Id: 2503M02209 Referring Judge : Sh. Rakesh Kumar-IV, DHJS
Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time : 11:00:00 AM
BSES RPL Vs. AMAR
Total Days spent : 20

Case No.: 1119/24 Case Id: 2502M01120 Referring Judge : Sh. Ajay Pandey, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 12:30:00 PM
HERO INVESTCORP PVT LTD Vs. ASHOK KUMAR
Total Days spent : 62

Case No.: 11/23 Case Id: 2503M02088 Referring Judge : Sh. Sushil Anuj Tyagi, DHJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 12:30:00 PM
VIKAS GUPTA Vs. THE STATE & ORS
Total Days spent : 27

Case No.: 754/22 Case Id: 2503M02087 Referring Judge : Sh. Sushil Anuj Tyagi, DHJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 12:30:00 PM
AVDHESH KUMAR GOEL Vs. BRETTON WOODS FINLEASE LTD
Total Days spent : 27

Case No.: 311/23 Case Id: 2503M01949 Referring Judge : Ms. Nivedita Anil Sharma, DHJS
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time : 2:30:00 PM
VAIBHAV SINGH Vs. SUDHIR SINGH
Total Days spent : 34

Cause List for Mediation Centre

Date : 08/04/2025

Case No.: 200/21 Case Id: 2411M09986 Referring Judge : Sh. Dev Chaudhary, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 2:30:00 PM
HARJEET SINGH KALRA Vs. IDFC BANK LTD
Total Days spent : 132

Case No.: 801/24 Case Id: 2502M01087 Referring Judge : Ms. Alka Singh, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 3:00:00 PM
M/S SERVOTECH POWER SYSTEMS LTD Vs. DHANI LOANS & SERVICES LTD
Total Days spent : 62

Total : 7

Mediator : Sh. Sanjay Garg II, DHJS

Case No.: 127/21 Case Id: 2504M02709 Referring Judge : Sh. Ram Lal Meena, DHJS
Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time : 11:00:00 AM
STATE Vs. NAZRIN
Total Days spent : 4

Case No.: 783/21 Case Id: 2503M02497 Referring Judge : Sh. Manuj Kaushal, DJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 11:00:00 PM
STATE Vs. RIJVAN
Total Days spent : 12

Total : 2

Mediator : Sh. Tejvir Singh Dua, Advocate

Case No.: 1082/16 Case Id: 2502M01109 Referring Judge : Ms. Neha Paliwal, DHJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 12:30:00 PM
M/S ASK AUTOMOTIVE LTD Vs. JAGDISH CHANDER
Total Days spent : 62

Total : 1

Mediator : Sh. V.K. Malhotra, Advocate

Case No.: 126/18 Case Id: 2502M01019 Referring Judge : Sh. Ram Lal Meena, DHJS
Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time : 11:00:00 AM
BSES YPL Vs. RAJ KUMARI
Total Days spent : 63

Case No.: 543850/16 Case Id: 2503M02472 Referring Judge : Ms. Deshna Golichha, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 11:00:00 AM
M/S BANSAL CREDITS LTD Vs. MAHAVIR

Page No. : 19

Cause List for Mediation Centre

Date : 08/04/2025

				Total Days spent :	13	
Case No.:	502/23	Case Id:	2503M01909	Referring Judge :	Sh. Rakesh Kumar-IV, DHJS	
Case Type :	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT			Hearing Time :	11:00:00 AM	
BSES RPL		Vs.	GURMEET SINGH			
				Total Days spent :	34	
Case No.:	1401/23	Case Id:	2503M02471	Referring Judge :	Ms. Pooja Yadav, DJS	
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	12:00:00 PM	
ANURADHA & ANR		Vs.	SACHIN KUMAR			
				Total Days spent :	13	
Case No.:	2034/24	Case Id:	2503M02460	Referring Judge :	Ms. Manya, DJS	
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	12:00:00 PM	
BHUMIKA YADAV		Vs.	RAJESH & ANR			
				Total Days spent :	13	
Case No.:	33/19	Case Id:	2503M02220	Referring Judge :	Sh. Anil Chandhel, DHJS	
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	12:00:00 PM	
PREM PRAKASH KAUSHIK		Vs.	NALINI TIWARI			
				Total Days spent :	20	
Case No.:	04/24	Case Id:	2503M02533	Referring Judge :	Sh. Murari Prasad Singh, DHJS	
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.			Hearing Time :	12:30:00 PM	
PRIYANKA		Vs.	RAJAN			
				Total Days spent :	13	
Case No.:	1674/21	Case Id:	2502M01763	Referring Judge :	Ms. Shaina Goyal, DJS	
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	2:00:00 PM	
UZMA ABID		Vs.	KASHAN AHMED KHAN & ANR			
				Total Days spent :	41	
Case No.:	129/23	Case Id:	2503M02228	Referring Judge :	Sh. Naresh Kumar Laka, DHJS	
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT			Hearing Time :	2:00:00 PM	
DEEPAK ARORA		Vs.	HARMINDE SINGH @ BIJU TALWAR CABLE WALA			
				Total Days spent :	20	
Case No.:	2879/22	Case Id:	2503M02461	Referring Judge :	Sh. Rinku Jain, DJS	
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			Hearing Time :	2:00:00 PM	
TAJENDER KHANNA		Vs.	SURAJ SINGHAL			
				Total Days spent :	13	
Total :	10					

Cause List for Mediation Centre

Date : 08/04/2025

Mediator : Sh. Vinod Gaur, Advocate

Case No.: 6465/23	Case Id: 2504M02755	Referring Judge : Ms. Nitika, DJS	Hearing Time : 11:00:00 AM
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			
MUKESH MANCHANDA	Vs.	SUMAN	
		Total Days spent :	6
Case No.: 839/24	Case Id: 2504M02731	Referring Judge : Sh. Murari Prasad Singh, DHJS	Hearing Time : 11:00:00 AM
Case Type : MATRIMONIAL : PETITION FOR DIVORCE			
RAHUL JAIN	Vs.	BHAWNA AGGARWAL	
		Total Days spent :	6
Case No.: 13022/17	Case Id: 2503M02156	Referring Judge : Sh. Anubhav Bijalwan, DJS	Hearing Time : 11:00:00 AM
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			
THE KANGRA COOP BANK LTD	Vs.	AMARJEET KAUR	
		Total Days spent :	27
Case No.: 104/23	Case Id: 2503M02089	Referring Judge : Ms. Shefali Barnala Tandon, DHJS	Hearing Time : 11:00:00 AM
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS			
MANOJ	Vs.	NARESH KUMAR	
		Total Days spent :	27
Case No.: 13010/17	Case Id: 2503M02157	Referring Judge : Sh. Anubhav Bijalwan, DJS	Hearing Time : 11:00:00 AM
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			
THE KANGRA COOP BANK LTD	Vs.	AMARJEET KAUR	
		Total Days spent :	27
Case No.: 422/23	Case Id: 2503M02526	Referring Judge : Sh. Manoj Kr. Nagpal, DHJS	Hearing Time : 12:00:00 PM
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			
ICICI BANK LTD	Vs.	BAL KISHAN GUPTA	
		Total Days spent :	13
Case No.: 1893/19	Case Id: 2504M02752	Referring Judge : Ms. Neha Pandey, DJS	Hearing Time : 12:30:00 PM
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			
BEENA SHARMA	Vs.	MAYA DEVI	
		Total Days spent :	6
Case No.: 697/23	Case Id: 2503M02525	Referring Judge : Ms. Deepika Goyal Shokeen, DJS	Hearing Time : 12:30:00 PM
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE			
KRISHAN @ SHASHI	Vs.	SAURABH & ORS	
		Total Days spent :	13
Case No.: 2/20	Case Id: 2504M02753	Referring Judge : Ms. Neha Pandey, DJS	Hearing Time : 12:30:00 PM
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			

Cause List for Mediation Centre

Date : 08/04/2025

MAYA DEVI

Vs. BEENA SHARMA & ANR

Total Days spent : 6

Case No.: 557/23

Case Id: 2503M02207

Referring Judge : Ms. Shivli Talwar, DJS

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE

Hearing Time : 12:30:00 PM

SHWETA BHASIN KHURANA

Vs. KARAN KHURANA & ORS

Total Days spent : 20

Case No.: 105/24

Case Id: 2503M02096

Referring Judge : Sh. Shiv Kumar, DHJS

Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /

Hearing Time : 12:30:00 PM

ANJANA MEHTA & ANR

Vs. MANPREET KAUR & ORS

Total Days spent : 27

Case No.: 215/23

Case Id: 2503M02150

Referring Judge : Ms. Deepika Goyal Shokeen, DJS

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE

Hearing Time : 12:30:00 PM

KAVITA

Vs. RAVINDER @ MONTI

Total Days spent : 27

Case No.: 41/21

Case Id: 2411M10168

Referring Judge : Ms. Sayesha Chadha, DJS

Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS

Hearing Time : 12:30:00 PM

STATE

Vs. MOHD AREEB

Total Days spent : 128

Case No.: 40/21

Case Id: 2411M10167

Referring Judge : Ms. Sayesha Chadha, DJS

Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS

Hearing Time : 2:00:00 PM

STATE

Vs. MOHD SALEEM

Total Days spent : 128

Total : 14

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